

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 7<sup>th</sup> July, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>
<b>AFTER NOTICE</b>			
1.	Original Application No. 246/2015	Ravinder Singh  Vs M/s Singla Constructions Ltd. &Ors.	Mr. Yudhvir Singh Chauhan, Adv. for Applicant
2.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies)  Vs D.P.C.C. & Ors.	Mr. S.K. Bhattacharya and Mr. N.B. Paonam, Advs. for Applicant  Mr. Dinesh Jindal, LO, DPCC for R-1 Mr. Raj Kumar with Mr. S.L. Gundli, SLO, CPCB for R-2 Mr. Vishwendra Verma along with Mr. Nilaksh Pranav, Advs. for R-3
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No.45/2015 & M.A. No.126/2015	Haryali Welfare Society  Vs State of Haryana & Ors.	Mr. Rahul choudhary, Adv. for Applicant  Mr. Anil Grover and Mr. Rahul Khurana, Advs. For R-1 to 4 Mr. Gaurav Dahiya, SDO, DLF City Gurgaon for R-5 Mr. Ardhendumauli Kumar Prasad, Adv. For R-6
4.	Appeal No. 40/2015 & M.A.No.478/2015.	M/s Mahabir Stone Crushing Co. Ltd.  Vs Haryana State Pollution Control Board	Ms. Bano Deswal, Adv. For the Appellant
5.	Original Application No.125/2013	Rameshwar Singh  Vs State of U.P. & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Adv. For Applicant  Ms. Savitri Pandey, Adv. For R – 1, 2 & 5 Mr. Daleep K. Dhayani, Adv. For R-3 Mr. Avijit Bhushan, Adv. For R-4 & 6 Mr. M.P. Sahay, Adv. & Mr. Vikas Malhotra, Adv. for R-7
6.	Original Application No.188/2014	Toxics Links  Vs U.O.I & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant  Mr. Vivek Chib & Mr. Asif Ahmed Advs. For R-1 Mr. Raj Kumar, Adv. With Mr. S.L.

			<p>Gundli, Sr. L.O, CPCB For R-2 Mr. Ardhendumauli and Mr. Kumar Prasad, Advs. For R-3 Mr. Ashutosh Choudhary &amp; Upinder Singh, Advs. For R-4 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. For R-5 Mr. Sanyam Saxena, Adv. For R-6 &amp; 35 Mr. Shurodeep Roy, Adv. For R-7 Ms. G. Indira and Mr. K.V. Jagdishvaran, Advs. For R-8 &amp; 37 Mr. Rudreshwar Singh &amp; Gopal Jha, Advs. For R-9 &amp; 38 Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 &amp; 39 Mr. Shubham Bhalla, Adv. For R-11 MR. Varnika Singh &amp;MR. Alok Kumar, Advs. For R-12 &amp; 41</p> <p>Mr. Dinesh Jindal, L.O, DPCC for R-13 &amp; 42 Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Advs for R-14 &amp; 43 Mr. Anil Grover, AAG. For R-15 &amp; 44 Mr. D.K.Thakur and Mr. Shariq Ahmed, Advs. For R-16 Mr. Vasudha Zubhi, Adv. For R-17 Mr. Jayesh Gaurav, Adv. For R-18 &amp; 47 Mr. Avijit Bhushan for Mr. Jogy Adv. For R-20 &amp; 49 Mr. Sunny Choudhry, Adv. for R-21 Mr. Tayenjam Momo Singh, Adv, for R-22 Mr. Pragyan Pradip Sharma, Adv. For R-23 &amp; 52 Mr. K.V. Girish Chowdary, Adv. For R-24 &amp; 53 Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. For R-25 Mr. Abhimanu Gard, Adv. For R-26 &amp; 55 Ms. Richa Kapoor, Adv. For R-27 Ms. M. Yogesh Kanna, Adv. For R-29 &amp; 58 Mr. Anant A. Pavgi, Mr. Gopal Singh &amp; Mr. Rituraj Biswa, Advs For R-30 &amp; 59 Mr. Mukesh Verma, Adv. For R-31 Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Advs. For R-32 Mr. Guntur Prabhakar, Adv. For R-34 Mr. Avijit Roy &amp; Mr. Ranjan Mozundar Advs. For R-36 Mr. C.D. Singh, AAG, for R-39 Ms. Suryanrayana Singh, AAG For R-45 Mr. Arif Sikander Mir, Adv. For R-46 Mr. Devashish Bhaluka &amp; Ms Anu Tyagi, Advs. For R-47</p>
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<b>FOR HEARING</b>			
7.	Original Application No. 518/2014.	Centre for Environment Litigation  Vs U.O.I & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant  Mr. Vishwendra Verma, Adv. For R-1 Mr. Rahul Verma, AAG, Adv. For R-2 to 8
8.	Original Application No. 167/2014 & M.A. No. 599/2014.	Lt. Col. (Retd.) Sarvadaman Singh Oberoi  Vs U.O.I. & Ors.	Mr. Rahul Chaudhary and Ms. Maneka Kaur, Advs. For the Applicant  Ms. P. Batra Singh, Adv. For R-1 Ms. Divya Jain, Advs. for Mr. Anil Arover, AAG, Haryana For R-2 Mr. Paras Tripathi, Sr. Adv. along with Ms. Syed Amber, Tarun Dabas Adv. For R-6 to 8 Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. For R-1 to 5 & 9, 10
9.	Appeal No. 43/2014 & M.A. No. 375/2014 & M.A. No. 595/2015	M/s Hindustan Coca-Cola Beverages Pvt. Ltd.  Vs U.P. Pollution Control Board	Mr. Pinaki Mishra, Sr. Adv., Ms. Neha Gupta, Adv. & Ms. Anisha Mitra, Advs. For the Appellant  Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Advs. For R-1 Mr. A.K.Prassad, V.V. Vardhan and B.V. Niren, Advs. For R-2, CGWA
10.	Original Application No. 196/2014	Krishan Kant Singh  Vs M/s Hindustan Coca-Cola Beverages Pvt. Ltd.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Advs. For R-1

			Mr. A.K.Prassad, V.V. Vardhan and B.V. Niren, Advs. For R-2, CGWA
11.	Appeal No. 60(THC)/2013	Society for Protection of Culture Heritage, Environment, Traditions & Promotions of National Awareness (Chetna) Vs Union of India & Ors.	Mr. Balendu Shekhar, Adv. for Appellant  Ms.Panchajanya Batra Singh,Adv. for R-1 Ms. Alpana Podder, Adv. for R-2 Mr. Mr. Ardhendumauli Kr. Prasad, Adv. for R-3 Mr. Atul Sharma, Adv. for R-4 Mr. Abhishek Sharma, Adv. For R-5 Mr. Priyadarshi Gopal and Mr. Rameeza Hakeem, Advs. For R-6. Mr. Alpha Phiris Dayal, Adv. for R-7 Mr. Atul Nanda, Sr. Adv. along with Mr. Rajat Barar, Adv. for R-6. Mr. Sanjiv Ralli, Adv. Mr. B.V. Niren & Mr. Prasouk Jain, Advs. Mr. Aayush Juneja and Mr. Anuj Aggrawal, Advs.
12.	Original Application No.16/2014 & M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014 & M.A.No.451/2015.	Sh. Hazi Arif & Ors. Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant  Ms. Savitri Pandey, Adv. For R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. D.K.Dhayani, Adv for R- 4 Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv. for R-7 Mr. Raj kumar for R-8 Mr. M.K. Bhardwaj, Adv. For R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. For R-14 Ms. Jagriti Singh, Adv. For R-15 Mr. Vineet Dwivedi, Adv. For R-12 & 16 Mr. Nilesh Sinha, Adv. For R-12 &16 Mr. Ankit Bhatnagar, Adv. For R-19 Mr. Pawan Upadhyay, Nishant Kr., Advs. For Country Suit Inn

DATE: 7<sup>th</sup> July, 2015  
Time: AFTER THE ABOVE BENCH

HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 39/2012 (M.A No. 811/2013) <b>(PH)</b>	Save Mon Region Federation &Anr. Vs Union of India &Ors.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena& Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Raj Panjwani, Sr. Adv. & Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4

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